NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. TCP 24/2010

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024

NAME OF THE PARTIES:- **Elegant Industries Pvt. Ltd.**
V/s
Shishir Nevatia & Ors.

Section: 284(4) of the Companies Act, 2013

ORDER

Counsel, Neeta Jain appeared on behalf of the Petitioner through VC. None present on behalf of the Respondent/s. The last and final opportunity is granted to the Respondent to be present in the court on the next date of hearing and prosecute the matter, failing which matter shall be heard ***ex-parte.*** List this matter for hearing on **08.07.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)